

# File No. 10/03/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003

Dated: 28th September, 2016

#### ORDER

There shall be Special Vacation Bench during the vacation from 13.10.2016 to 4.11.2016 to attend the urgent matters. On 13<sup>th</sup> &14<sup>th</sup> October, 2016 and 17<sup>th</sup> October to 21<sup>st</sup> October, 2016, the Special Vacation Bench shall comprise of:

## NCLT, Special Vacation Bench at Kolkata

Shri Vijai Pratap Singh, Member (Judicial)

From 24<sup>th</sup> October to 28<sup>th</sup> October, 2016 and 31<sup>st</sup> October to 4<sup>th</sup> November, 2016, the Special Vacation Bench shall comprise of:

## NCLT, Special Vacation Bench at Kolkata

Ms. Manorama Kumari, Member (Judicial)

This is in modification of Order of even number dated 05.07.2016.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

#### Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, MCA, New Delhi.
- 7. NCLT web site/ Notice Board.
- 8. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.